

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA
UNSTARRED QUESTION NO.2585
ANSWERED ON 04.08.2023

BERTH/TERMINALS IN PORTS

2585. SHRI MANOJ TIWARI:
DR. NISHIKANT DUBEY:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether the operation and maintenance of the berth/terminals at all ports across the country is being done through the Public Private Partnership (PPP) mode ;
- (b) if so, the details thereof along with the number of ports operated and run by the Government and private sector in the country; and
- (c) the details of the ports privatised during the last three years?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

- (a) There are 12 Major Ports wholly owned by the central government and governed by provisions of Major Port Authority Act, 2021. Private Sector Participation has been allowed in these Major Ports on Public Private Partnership (PPP) basis for projects/berths/terminals through concession agreement for a fix period by way of bidding process on revenue share/royalty payment by the concessionaire. After the concession period gets over the port asset is handed over to the Port Authority. There are 213 non-major ports managed by and under the control of respective State Maritime Boards/State Government. The State Maritime Boards/State Government enters into a concession agreement with the private operator to develop and operate the port in Public Private Partnership (PPP). In case of Major Ports, out of 275 berths, 80 berths have been given on PPP mode.
- (b) Information regarding 12 major ports controlled by the Central Government and the non-major ports controlled by State authorities including Maritime Boards is at **Annexure**.
- (c) No Port in the country has been privatised as the ownership of the land and waterfront remains with the respective State/Central Government.

Annexure

There are 12 major Ports under administrative control of Central Government viz. Deendayal, Mumbai, Jawaharlal Nehru, Mormugao, New Mangalore, Cochin, Tuticorin (VO-Chidambaranar), Chennai, Ennore (Kamarajar), Visakhapatnam, Paradip and Kolkata Ports and 213 non-major ports situated along the coast line of India and at sea islands. The non-major ports in various states and union territories are controlled by the respective State/UT governments. In 12 Major Ports across the country 80 berths are given on PPP mode.

Details of Major Ports Non-Major Ports Berths on PPP

S. No.	Name of the State	Major Ports			Non Major Ports*		
		No. of Major Ports	No. of Berths on PPP	Port Owned Berth	No. of Non Major Ports Handling Cargo	Port Operated by State Govt.	Port operated on PPP mode
1	Gujarat	1	14	20	17	13	4
2	Maharashtra	2	12	37	16	5	11
3	Goa	1	3	3	1	1	0
4	Karnataka	1	3	14	2	2	0
5	Kerala	1	5	15	4	4	0
6	Tamil Nadu	3	20	29	6	2	4
7	Andhra Pradesh	1	8	18	4	0	4
8	Odisha	1	13	9	2	0	2
9	West Bengal	1	2	50	1	1	0
10	Others*	0	0	0	14	14	0
	Total	12	80	195	67	42	25

* Based on inputs provided by State authorities including Maritime Boards
